

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P IB) No.729/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	Orissa Stevedores Ltd.-Vs-The Orissa Minerals Development Co. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1. MRS. MANJU BHUTERIA, Adv.
2. MR. SAUBHIK CHOWDHURY, Adv.
3. MR. DRIP TO MAJ UMDAR, Adv.
4. MR. NIKHIL JAIN, Adv.
5. MS. OISWARJYA BASU, Adv.

& Operational creditor

D. Majumdar
1/2/18

1. Mr. A.K. Upadhyay

for Respondent


1/2/18

Reference from pre-page.

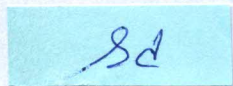
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ORDER

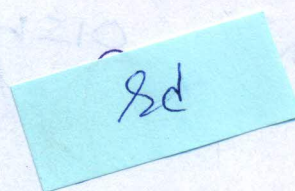
Ld. Counsel for the Operational Creditor as also Ld. Counsel for the Corporate Debtor are present.

Ld. Counsel appearing for the Corporate Debtor prays for time to file reply. Prayer is allowed. Seven days' time is allowed to file reply with copy in advance to the opposite party. Ld. Counsel for the Operational Creditor has already submitted rejoinder which is kept on record.

Order is reserved.



(Jinan K.R.)
Member (Judicial)



(V.P. Singh)
Member (Judicial)